

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/MP, No. 346 /1993 (in OA. No. 262/93)

K.R. Sabharwal Versus U.O. 2 Or.

Date of Order

Orders

This is an MP (in OA. No. 262/93 - Fixed for hearing on 15-7-93) for interim order/direction in the OA. On scrutiny it has been found in order.

20/7 21/6

21/6

23.6.93

Applicant present in person.

Register & Put up in Court for admission on 25/6/93.

REGISTRAR
C.A.T. JAIPUR

25-6-93

present. → Applicant in person.

The APC will be held as usual and promotions can be given. However, a note in the order of promotion should be given that the promotion so given is subject to the decision in OA 262/93 K.R. Sabharwal vs. U.O. 2. A copy of this order may be sent to the respondents immediately. M.P. stands disposed of accordingly.

Recd. Copy of order
K.R. Sabharwal
6/7/93

(O. P. Sharma)

Administrative Member

(D.L. Mehta)
Vice-Chairman